



बौद्धिक संपदा

भारत

एकस्व / अभिकल्प / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
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कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
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संख्या/No. : CGPDTM-17031(11)/1/2021-CGOFFICE-Part(1)/157

दिनांक/Date : 25.09.2023

OFFICE ORDER

IPR Grievance Redressal Cell (IPRGRC) is hereby constituted to deal with all IPR public grievances. The IPRGRC shall submit the reply directly to the applicant to ensure quick disposal of the public grievance. The composition of the Cell is as under:

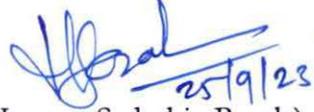
1.	Shri Sanjay Bhattacharya, JC	Chairman
2.	Dr. Dinesh P. Patil, JC	Member
3.	Shri Nediamparambath Babu, DR	Member
4.	Shri Sukhdeep Singh, DC	Member
5.	Sh. M.Mohammed Habibulla, AR	Member

2. Shri Nilesh Shantaram Patil, Examiner of Patents & Designs will assist and coordinate the activities of the IPRGRC.

3. Dr. S. S. Singh, Consultant O/o CGPDTM and Shri S. K. Pandey, Senior Joint Registrar of TM & GI, CVO O/o CGPDTM are nominated as special invitees in the cell. They will provide their legal and technical advice to the IPRGRC.

4. The IPRGRC will maintain the record and tracking of the redressal of grievance.

5. This issues with approval of the Controller General of Patents, Designs & Trade Marks.


(Hemant Sadashiv Borale)

Director

To,

1. All above officers
2. Office copy
3. Guard file